

COURT – I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 200 OF 2017 &
I.A. NO. 394 OF 2017

Dated: 4th September, 2017

Present : Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

M/s. Dina Metals Limited

...Appellant(s)

Vs.

Bihar Electricity Regulatory Commission & Anr.

...Respondent(s)

Counsel for Appellant(s) : Mr. Suraj Samdarshi

Counsel for the Respondent(s) : Mr. C.K. Rai for R.1

Ms. Anushree Bardhan

ORDER

Learned counsel for the appellant seeks three weeks time to file rejoinder. He may file the same on or before 26.09.2017 after serving copy on the other side.

List the matter on **11.10.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt